

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-245/(ND)/2017

IN THE MATTER OF:

Mr. Nagender Kumar Gupta .. PETITIONER

Vs.

Ronnie Finance Limited RESPONDENT

SECTION :

Under Section 76 (2)

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

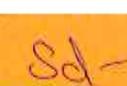
For the Petitioner/Applicant :-

For the Respondents :-

ORDER

None appears for the petitioner. Post the matter on 28.9.2017 for the appearance of the petitioner, failing which, the Petition will be dismissed for non-prosecution.

Surjit
11.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)